

**Annexure - 5**  
**R.S. Motors Private Limited; Liquidation commenced on 31.08.2022;**  
**Operational creditors (Government Dues)**  
**R.S. Motors Private Limited (As on 07.11.2022)**

S. No.	Details of claim received		Detail of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No) covered by guarantee	% share in total amount of claims admitted					
1	Rajasthan commercial Tax Department	Rajasthan Government	15.09.2022	₹ 182,948,252.00	₹ 182,948,252.00	₹ 0.00	₹ 0.00	-	66.21%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
2	Employees Provident Fund Organisation	Rajasthan Government	28.09.2022	₹ 2,353,185.00	₹ 2,353,185.00	₹ 0.00	₹ 0.00	-	0.85%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
2	Total			₹ 185,301,437.00	185,301,437.00	₹ 0.00	₹ 0.00	₹ 0.00	67.06%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	

Note :

- The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
- The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.